

Annexure-2

Name of the Corporate Debtor: Mas Projects Engineers Private Limited (In-Liquidation)

Date of Commencement of Liquidation: 30.10.2019

List of Stakeholders Version-2 as on 21.03.2026

List of Unsecured Financial Creditors

(Amount in ₹)

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee						% share in total amount of claims admitted
1	Anil Bhalla (Related Party)	-	28-11-2019	₹ 2,75,82,365	₹ 2,14,37,759	Unsecured Loan	₹ -	78%	₹ -	₹ -	₹ 61,44,606.00	₹ -	Partially Admitted
2	Anil Bhalla HUF (Related Party)	-	28-11-2019	₹ 4,64,220	₹ 4,64,220	Unsecured Loan	₹ -	2%	₹ -	₹ -	₹ -	₹ -	Wholly Admitted
3	Renu Bhalla (Related Party)	-	28-11-2019	₹ 57,41,889	₹ 57,15,042	Unsecured Loan	₹ -	21%	₹ -	₹ -	₹ 26,847.00	₹ -	Partially Admitted
	Total			₹ 3,37,88,474	₹ 2,76,17,021		₹ -	100%	₹ -	₹ -	₹ 61,71,453.00	₹ -	

Notes:

1. In terms of proviso to Regulation 31A(2) of the IBBI (Liquidation Process) Regulations, a financial creditor or his representative, if he is a related party of the corporate debtor, shall not have right to vote.